

Pakistan's plans for subversion in Jammu and Kashmir, but it would not be in public interest to disclose the details of the information that Government have in this behalf.

(c) Government have tried to keep foreign Governments informed through our Missions, of significant developments, some of which have also been covered by international news agencies and foreign correspondents in India.

**Shri Hem Barua:** Since these military preparations by Pakistan are a clear violation of the Tashkent Pact and since the Indo-Russian joint communique issued after our Prime Minister's visit to Moscow is silent about this, may I know from our Prime Minister whether she brought this fact of the violation of the Tashkent Pact by Pakistan to the notice of the Russian leaders and, if so, what was their reaction?

**The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi):** I would be making a statement today which will cover all these aspects.

**An hon. Member:** We could not hear it.

**Mr. Speaker:** She would be making a statement this afternoon.

**Shri Surendranath Dwivedy:** Will reference to this be made in that statement?

**Mr. Speaker:** Yes.

WRITTEN ANSWERS TO  
QUESTIONS

**Bhutan**

- \*7. **Shri H. N Mukerjee:**  
**Shri Bishwanath Roy:**  
**Shri K. C. Sharma:**  
**Shri Kolla Venkaiah:**  
**Shri Hukam Chand**  
**Kachhavaiya:**  
**Shri Rameshwaranand:**  
**Shri Raghunath Singh:**

- Shri R. S. Pandey:**  
**Shri Bibhuti Mishra:**  
**Shri R. Barua:**  
**Shri D. C. Sharma:**

Will the Minister of **External Affairs** be pleased to state:

(a) whether the King of Bhutan has expressed his country's desire for U.N. membership; and

(b) if so, Government's attitude thereto?

**The Minister of State in the Ministry of External Affairs (Shri Dinesh Singh):** (a) This matter was mentioned among others by the King in the course of his talks in Delhi.

(b) Government will give sympathetic consideration to it at the appropriate time. The King had mentioned that Bhutan is not yet ready to assume the responsibilities and obligations of U.N. Membership.

**M.I.G. Factories**

- \*8. **Shri S. M. Banerjee:**  
**Shri Bagri:**  
**Shri Madhu Limaye:**  
**Shri Kishen Pattayak:**  
**Dr. Ram Manohar Lohia:**  
**Shri Maurya:**  
**Shri Ram Sewak Yadav:**  
**Shri R. S. Pandey:**  
**Shri N. R. Laskar:**  
**Shri R. Barua:**  
**Shri Ramachandra Ulaka:**  
**Shri Dhuleshwar Meena:**

Will the Minister of **Defence** be pleased to state:

(a) the further progress made to set up the M.I.G. aircraft Factories in India;

(b) whether the production is likely to start in 1967; and

(c) if not, when it will start and the reasons for the delay?

**The Minister of State in the Ministry of Defence (Shri A. M. Thomas):** (a) Construction of factory buildings has made considerable progress; at

Nasik factory, buildings required for the first phase have been completed.

Procurement of plant, machinery and equipment, recruitment and training of personnel and translation of documents etc. are progressing according to plan.

(b) and (c). The assembly of MIG-21 aircraft has commenced recently.

### भारत-नेपाल करार

\*9. श्री लहटन चौधरी : क्या बंदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत तथा नेपाल सरकार के बीच हुए एक करार के अंतर्गत यह स्वीकार कर लिया गया है कि सम्पत्ति तथा उसके स्वामित्व के बारे में दोनों देशों के राष्ट्रजनों के समान अधिकार होंगे ;

(ख) यदि हां, तो उसकी मुख्य बातें क्या हैं ;

(ग) क्या यह सच है कि नेपाल सरकार ने हाल में एक भूमि सुधार विधान बनाया है जिसके अंतर्गत किसी भी विदेशी को वहा भूमि का स्वामित्व प्राप्त करने का अधिकार नहीं होगा और यह कानून भारतीयों पर भी लागू होगा ;

(घ) यदि हां, तो क्या सरकार ने नेपाल सरकार का ध्यान उक्त करार की ओर दिलाया है ; और

(ङ) यदि हां, तो इस बारे में नेपाल सरकार की क्या प्रतिक्रिया है ?

बंदेशिक-कार्य मंत्रालय में राज्य-मंत्री (श्री विनेश सिंह) : (क) और (ख). जी, हां। भारत और नेपाल की सरकारों के बीच 1950 की शांति और मैत्री संधि के अनुसार, दोनों सरकारों, पारस्परिकता के आधार पर, एक देश के राष्ट्रजनों को दूसरे देश के इलाकों में रहने-सहने, संपत्ति का स्वामी बनने, व्यापार और वाणिज्य में भाग

लेने, आने जाने के समान विशेषाधिकार तथा इसी तरह के अन्य विशेषाधिकार देने को राजी हो गई हैं।

(ग) नेपाल सरकार ने कानून बनाया है, जिसमें उसकी पूर्ण अनुमति के बिना विदेशियों के नाम जमीन की रजिस्ट्री होने पर रोक लगा दी गई है; इन विदेशियों में भारतीय शामिल हैं।

(घ) और (ङ). इस मामले पर नेपाल सरकार के साथ विबा-नद्दी हो रही है और पिछले महीने उन्हें एक यादनामा (एड मेमोरान्डम) भी दिया गया है। उनके उत्तर की प्रतीक्षा की जा रही है।

### सूचना और प्रसारण के माध्यम सम्बन्धी चर्चा सन्धि का प्रतिवेदन

\*10. श्री प्रकाशवीर शास्त्री :

- श्री रामेश्वरानन्द :  
श्री रघु राय सिंह :  
श्री जादेव सिंह सिद्धांती :  
श्री राम सहाय पाण्डेय :  
श्रीमती विमला देवी :  
श्री श्री तारायण दास :  
श्रीमत्तः रेणु चक्रवर्ती :  
श्री लीलाधर फटकी :  
श्री यशपाल सिंह :  
श्री बााड़ी :  
डा० राम मनोहर लोहिया :  
श्री किशन पटनायक :  
श्री मधु तिवारी :  
श्री रामेश्वर दास :  
श्री मौर्य :  
श्री रा० बहारा :  
श्री उमानाथ :  
श्री द्वारका दास मंत्री :  
श्रीमती रेणुता बड़कटकी :  
श्री रामचन्द्र उताफा :  
श्री सुनेश्वर मीता :  
श्री म० ला० द्विवेदी :  
श्री सुबोध हंसदा :